

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.2068
TO BE ANSWERED ON 3rd MARCH, 2020

LOANS FOR SUGAR MILLS

†2068. SHRI RAJAN VICHARE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has sanctioned affordable loans to the sugar mills to clear their dues payable to sugarcane growers for the sugarcane crushing seasons of 2018-19 and 2019-20; and
- (b) If so, the details thereof, State/UT-wise?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a): With a view to facilitate payment of cane dues of the farmers for the sugar season 2018-19, the Central Government notified a Scheme for extending soft loan to sugar mills vide notification dated 02.03.2019.

(b): Under the scheme, loans of about Rs.7402 crore have been disbursed by the banks to 321 Sugar mills for which interest subvention amounting to Rs. 518 crore @ 7 % per annum for one year would be borne by Central Government. A statement giving details of State/UT- wise soft loan amount is annexed.

ANNEXURE**STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED
QUESTION NO.2068 FOR ANSWERED ON 03.03.2020 IN THE LOK SABHA**

Name of the State	Number of sugar mills	Amount of Soft Loan Disbursed by Banks (in crore Rs.)
Karnataka	39	884.00
Tamil Nadu	28	168.35
Andhra Pradesh	9	112.83
Uttar Pradesh	82	2817.50
Maharashtra	131	2753.00
Bihar	8	181.57
Punjab	12	155.50
Gujarat	12	329.54
Total	321	7402.29
